#### <u>COURT-I</u>

### In the Appellate Tribunal for Electricity (Appellate Jurisdiction)

# Appeal No. 199 of 2016

# Dated: 15<sup>th</sup> September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

#### In the matter of :

GAIL India Ltd. Vs.			Appellant(s)
Petroleum & Natural Gas Regul	atory	Board	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Ajit Pudus Mr. Ajeet Sing	5
Counsel for the Respondent(s)	:	Mr. Sumit Kis	hore

## <u>ORDER</u>

Learned counsel for the appellant seeks four weeks time to file rejoinder. He may file the same on or before 16.10.2017 after serving copy on the other side.

List the matter on 03.11.2017.

(B.N. Talukdar) Technical Member (P&NG) Ts/Vg (Justice Ranjana P. Desai) Chairperson